

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No /2017 Diary
No(s). 23590/2017

(Arising out of impugned final judgment and order dated 27-10-2016
in CRLA No. 414/2004 passed by the High Court Of Judicature At
Allahabad)

THE STATE OF UTTAR PRADESH

Petitioner(s)

VERSUS

PAWAN KUMAR

Respondent(s)

(IA No.86469/2017-CONDONATION OF DELAY IN FILING and IA
No.86473/2017-EXEMPTION FROM FILING O.T. and IA
No.86471/2017-CONDONATION OF DELAY IN REFILING)

Date : 15-09-2017 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE A.K. SIKRI
HON'BLE MR. JUSTICE ASHOK BHUSHAN

For Petitioner(s) Mr. Amit Kumar Singh, Adv.
 Mr. Ashutosh Sharma, Adv.
 Mr. Samir Ali Khan, AOR
 Mr. Ashutosh Sharma, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Issue notice on the Special Leave petition as well as on
the application for condonation of delay.

(B. PARVATHI)
COURT MASTER

(MALA KUMARI SHARMA)
COURT MASTER